

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 11th September, 2026

No. LJ(B) 48/2020/265 - In exercise of the powers conferred by sub-section (4) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoint Smti. Ayushi Pradhan, IAS, Sub Divisional Officer (Sadar) and confers power of the Sub-divisional Magistrate within East Khasi Hills District with immediate effect until further orders.

Sd/-
(A.K. Sangma),
Legal Remembrancer &
Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 48/2020/265 -A,
Copy forwarded to:-

Dated Shillong, the 11th September, 2026

1. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. KCR 20/1/90/Vol-I/83/866 Dt. 03.09.2026.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. ✓ DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Addl. Legal Remembrancer &
Joint Secretary to the Govt. of Meghalaya,
 Law (B) Department.